

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.363/KB/17
CA(IB) No.145/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK K.R. KHAITAN RESOLUTION APPLICANT
PRACTISING COMPANY SECRETARY

2. CS Siddhi Dhandhane
Practising Company Secretary

Resolution Applicant
(Omkaara Infra Projects
Private Limited)

Deepta
Signed 9/2/18
19/2/18

3. CS Shanti Singhania
Practising Company Secretary

Resolution Applicant
(Omkaara Infra Projects
Private Limited)

Sonam Aggarwal
19/02/2018

4. CS Sonam Aggarwal
Practising Company Secretary

Resolution Applicant
(Omkaara Infra Projects
Private Limited)

Sonam Aggarwal
19/02/2018

5. ARUN GUPTA, FCA

RS

19/2/18

6. Sayan Chakraborty R.P.
Bismit Ganguly R.P.

Sayan Chakraborty
Bismit Ganguly

Debangshu Dinda, Adv. for P.G.Pain
Debojit Roy. Adv. for Coc

Debangshu Dinda
Adv

ORDER

Ld. Resolution Professional (RP) as filed the 7th Progress Report as well as Resolution Plan approved by the Committee of Creditors.

Ld. Pr. CS appearing on behalf of one of the Resolution Applicant (Omkara Infraprojects Private Limited) made a request that he had to file objection against the Resolution Plan.

Any objection to the Resolution Plan submitted to the Adjudicating Authority may be filed by anybody within 7 days from today with a copy in advance to the opposite party(ies).

List it on 09/03/2018 for hearing on Resolution Plan.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)